

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 1295 OF 2002

STATE OF PUNJAB & ORS.

Appellant (s)

VERSUS

KULDIP SINGH

Respondent(s)

(With appln(s) for permission to place addl. documents on record and office report)

Date: 01/06/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT
HON'BLE MR. JUSTICE D.K. JAIN
(VACATION BENCH)

For Appellant(s) Mr. Nikhil Jain, Adv.
For Mr. Ajay Pal, Adv.

For Respondent(s) Ms. Jyoti Mendiratta, Adv. (N.P.)

UPON hearing counsel the Court made the following
ORDER

List next week.

(R.K. DHAWAN)
COURT MASTER

(VIJAY AGGARWAL)
COURT MASTER